

Dr. M. M. Das: May I know, Sir, the names of the contracting parties—I mean the party that gave the contract and the party that took the contract for the establishment of quarries?

Shri K. D. Malaviya: Shri Mangal Dass Narsi on behalf of the New Marine Oil Terminal Project is doing it. This contract has presumably been given by the State Government.

Dr. M. M. Das: May I know, Sir, whether the State Government has assured the Archaeological Department of the Central Government.....

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, yes.

Shri K. D. Malaviya: All standard tests to see that there was no harm done to these caves by the blastings were performed in the presence of our own officers and also in the presence of the State Government officers, and we are quite satisfied that no harm will be done to any one of the caves.

Dr. M. M. Das: In view of the fact that archaeologists are of opinion that there is a possibility of the existence of unexcavated cave temples in that region, may I know whether it is not desirable to stop the blasting of rocks?

Shri K. D. Malaviya: There is no such fear that there are any unexcavated caves present there which might be damaged by these blastings.

ELEPHANTA CAVE TEMPLES

***782. Dr. M. M. Das:** Will the Minister of Education be pleased to state:

(a) whether there is any possibility of the existence of other cave temples in the Elephanta Island that have not yet been excavated; and

(b) the annual expenditure incurred by Government for the maintenance of the cave temples in the island?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) In the area affected, there are no unexplored caves.

(b) Approximately Rs. 5,000/-.

Dr. M. M. Das: May I know, Sir, what is the annual amount that we gain by selling tickets?

Shri K. D. Malaviya: I do not know. I require notice to answer that question.

FOREIGN FIRMS

***783. Shri Buchhikotaiah:** Will the Minister of Finance be pleased to state:

(a) what amount of profits has been taken away from India in 1953 so far by foreign trade firms and companies; and

(b) whether the figure has increased or decreased compared with that of the corresponding period in 1952?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat):

(a) During the period January to August 1953, for which figures are available, the profits remitted abroad by foreign firms and companies operating in India amounted to Rs. 11-88 crores.

(b) There has been an increase of Rs. 3-78 crores over the corresponding period in 1952.

Shri Buchhikotaiah: Out of these which foreign country got the largest share of profits in 1953?

Shri B. R. Bhagat: U.K.

Shri G. P. Sinha: May I know whether there is increased capital investment by the foreign companies?

Shri B. R. Bhagat: That is a separate question.

Shri K. K. Basu: May I know whether the amount given represents the earnings of the foreign shipping concerns or only the trading companies incorporated in India?

Shri B. R. Bhagat: This includes all foreign firms operating in India.

Mr. Speaker: Can he give the break-up?

Shri B. R. Bhagat: We have not got the figure company-wise.

Shri K. K. Basu: My question was whether this includes the profits of the shipping companies who have their branches here or.....

Mr. Speaker: That was why I asked whether he had got the break-up. In order to reply to that question, he must have the details.

Dr. Lanka Sundaram: May I know, Sir, whether Government contemplate taking steps to ensure that these 25 crores of rupees a year may be ploughed back into Indian industry?

Shri B. R. Bhagat: There is no figure of 25 crores

Dr. Lanka Sundaram: The Parliamentary Secretary gave the figure for six months. I just doubled it i.e., 25 crores a year.

The Minister of Finance (Shri C. D. Deshmukh): There is no way of ensuring that the profits which these foreign firms make are ploughed back. It is left largely to their discretion. We try to create conditions favourable for the ploughing back. But from the exchange point of view, we have given an assurance that anybody who wants to remit profits will be permitted to do so, and it is only by leaving the door open that we may hope that a large proportion will be ploughed back, as undoubtedly it has been in the past.

N. C. C. (GIRLS DIVISION)

*784. **Shri Bibhuti Mishra:** (a) Will the Minister of Defence be pleased to state whether there is any educational qualification fixed for girls for enrolment in the National Cadet Corps?

(b) How many girls have been enrolled in N.C.C. this year?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Girl students in a college are eligible for enrolment in the Girls Division of the National Cadet Corps.

(b) 120 in the newly raised troops and about 75 to fill up normal annual vacancies in existing units.

श्री विभूति मिश्र : क्या स्कूल में पढ़ने वाली लड़कियों को भर्ती नहीं हो सकती ?

श्री सतीश चन्द्र : जी, अभी तो कालेज की लड़कियों के लिये ही शुरू की गई है ।

Shri Nanadas: May I know, Sir, the amount spent on individual girl cadets?

Shri Satish Chandra: I cannot give separate figures. There are no separate accounts for the junior, senior and the Girls' Division. They are all mixed up and separate figures are not readily available.

ARMY CLOTHING

*785. **Shri Bibhuti Mishra:** Will the Minister of Defence be pleased to state whether Government are considering any proposal regarding the Defence Department purchasing clothes, blankets etc., from the All-India Khadi and Village Industries Board for the use of their personnel in order to encourage Cottage Industries?

The Deputy Minister of Defence (Shri Satish Chandra): The Services have all along been using to some extent, products of Cottage Industries to meet their miscellaneous textile requirements. Efforts have been made in the past to purchase stores like blankets, pull-overs, etc. from Cottage Industries even where a slight increase in cost or deviation from the prescribed specifications was involved. For instance, 65,000 blankets were procured from Cottage Industries during 1952-53. The possibility of increasing such purchases either through the All India Khadi and Village Industries Board or from other Cottage Industries is also being examined.

श्री विभूति मिश्र : डिफेंस सरविसेज में हाथ से बुनी और हाथ से कती खादी का कितना इस्तेमाल होता है ?

श्री सतीश चन्द्र : अभी तक तो नहीं होता है लेकिन अब यह इरादा है कि डस्टर, टाबेल और हास्पिटल की लिनन के लिये खादी इस्तेमाल की जाय । मैं ने चिक्र किया कि ६५ हजार कम्बल खरीदे गये । यह हाथ के बुने हुये तो थे ही लेकिन इनका ताना मिल